

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-32-2020**

Raghoba Parab ... Applicant
Versus
State of Goa & Ors. ... Respondents

Mr. V. Rodrigues and Mr. V. Naik, Advocates for the Applicant.
Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the original Petitioner.
Mr. D. Pangam, Advocate General with Ms. S. Mordekar, Additional Government Advocate for the original Respondent Nos.1 and 2.
Mr. G. K. Sardesai, Advocate for the original Respondent No.3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 16th June, 2020

P.C.

This application is not opposed and hence the same is allowed. The intervention is permitted with liberty to file reply as well.

2. The Civil Application is disposed of accordingly.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*